प्रतिवेदन और लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।

(ख) उपर्युक्त सेन्टर के कार्यकरण की सरकार द्वारा समीक्षा।

[पुस्तकालय में रखी गई। देखिए संख्या एल.टी. 1357/98]

पर्यावरण और बन मंत्रालय में राज्य मंत्री (श्री बाबू लाल मरांडी): सभापति महोदय। मैं आपकी अनुमित से निम्न लिखित पत्र सभा पटल पर रखता हूं।

(i) (क) 1996-97 के वर्ष के लिए अण्डमान एंड निकोबार आइलैन्डपस फारेस्ट एंव प्लांकटेशन डेवलपमेंट कारपोरेशन लिमिटेड, पोर्ट ब्लेयर का बीसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की

उपर्युक्त कारपोरेशन के कार्यकरण की सरकार द्वारा सहित।

[पुस्तकालय में रखी गई। देखिए संख्या एल.टी. 1357/98]

1141992-93 (कके वर्ष के लिए वेस्ट बंगाल फारस्ट डेवलपमेंट कारपोरेशन लिमिटेड, कलकत्ता का उन्नीसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित॥

114 उपर्युक्त (ख) कारपोरेशन के कार्यक्रण की सरकार द्वारा समीक्षा।

II. ऊपर (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शान वाले विवरण (अंग्रेजी तथा हिन्दी में)

[पुस्तकालय में रखी गई। देखिए संख्या एल.टी. 1357/98]

I . Report and Accounts (1996-97) of Andaman and Nicobar Island forest and plantation Development Corp. Ltd. Port Blair & related Papers.

11. Report and Accounts (1992-93) of West Bengal forest Development Corp. Ltd; Calcutta & related paper.

- I. Report and Accounts (1995-96) of Indian Drugs and PharmaceatiAls Ltd., Gurgaon (Haryana) & related Papers.
- II. Report and Accounts (1996-97) of Smith Stanistreet Pharmaceutical Ltd. Calcutta & related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A. K. Patel): Sir, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under subsectioin

- (1) of section 619A of the Companies Act, 1956.--
- (i) (a) Thirty.fifth Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited. GiiSrlgaon (Haryana), for the year 199^-96 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-1418/98].

- (ii)(a) Nineteenth Annual Report and Accounts the of stanistreet Pharmaceuticals Limited, Calcutta, for the year 1996-97, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- II. Statements (in English and Hindi) giving reasons for the delay in laying, the papers mentioned at (I) above.

[Placed in Library. See No. LT-1417/98]

ANNOUNCEMENT RE. GOVERNMENT LEGISL.4TIVE AND OTHER BUSINESS FOR THE WEEK COMMENCING 27TH **JULY, 1998**

THE MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS (SHRI DILIP RAY): Sir, I beg to announce that the Governemnt business in this House for the next week will consist of-

- 1. Consideration and passing of the Electricity Laws (Amendment) Bill, 1998 as passed by Lok Sabha.
- 2. Discussion on the working of the Ministry of Industry.
- 3. Consideration and return of the Beedi Workers Welfare Cess

(Amendment) Bill 1998 as passed by Lok Sabha.

JANARDHANA (Karnataka): Sir. In Delhi the law and order situation collapsed. (Interruptions)

- SHRI S. VIDUTHALAI VIRUMBI (Tamilnadu): Sir, the Law Minister'has written a letter to the Chief Justice of India over the appointments by passing the Prime Minister. (Interruptions)
- श्री स्रेश पचौरी (मध्य प्रदेश): सभापति महोदय, दिल्ली की बिगडती कानून व्यवस्था पर सरकार का ध्यान जाना चाहिए। दिल्ली में आए दिन लूटपाट, इत्यादि की घटनाएं बढ़ रही है। ...(व्यवधान)... गृह मंत्री दिल्ली की इस कानून व्यवस्था पर अपना वक्तव्य दें। ...(व्यवधान)... आए दिन यहां लूटपाट हो रही है। ...(व्यवधान)...
- SHRI V. P. Duraisamy (Tamilnadu): Sir, have you ever seen such a situation? (Interruptions) For the first time in independent India this has been done by passing the Prime Minister. We are demanding his resignation. {Interruption}
- MR. CHAIRMAN: I am asking the Minister of Health if he has to say anything on the point raised? Nothing?
- श्री स्रेश पचौरी: सर, दिल्ली की बिगड़ती कानून व्यवस्था से आम आदमी चिंतित है। ...(व्यवधान)... दिल्ली में आए दिन लूटपाट और हत्याओं का होना, दिल्ली में क्राइम रेट का बढ़ना, हाईकोर्ट का निर्देश देना, यह सारी बातें दिल्ली की कानून व्यवस्था को बताती है। गृहमंत्री जी को इस बारे में वक्तव्य देना चाहिए।

THIRUNAVUKKARASU(Pondicherry): Sir, he has threatened the judges. {Interruptions}

- श्री स्रेश पचौरी: आम आदमी का दिल्ली में जीना दुभर हो गया है। ...(व्यवधान)...
- MR. CHIARMAN: Please go back to yftur
- श्री जितेन्द्र प्रसाद (उत्तर प्रदेश): दिल्ली सरकार को बरखास्त कीजिए। ...(**व्यवधान**)...